THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) The proposals for construction of NHs 24B, 232, 91, 87, 24 and Varanasi-Ghazipur-Gorakhpur section of NH-29 are in various stages of progress on different modes of implementation. Maintenance is a continuous process and is carried out subject to availability of funds.

- (b) There is delay in one of works of NH-24B under BOT mode.
- (c) No, Sir.
- (d) Do not arise.

Option for eye donation by licence seekers

2039. SHRI AVINASH RAI KHANNA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the procedure laid down to get the Driving Licence for various types of vehicles in the country;
- (b) the names of the States where an applicant for driving licence has to opt for eye donation in the prescribed form;
- (c) whether to promote 'eye donation', Government proposes to direct the State Governments and UTs to get the option of driving licence seeker in the application form; and
 - (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Detailed procedure for issue of driving license has been laid down in Chapter II of Central Motor Vehicles Rules, 1989.

(b) to (d) As per record available, no State has prescribed the form for applying for driving licence where the applicant has to opt for eye donation. The forms for driving licence and the form of application for licence to drive a motor vehicle are prescribed under Central Motor Vehicles Rules, 1989 which is applicable throughout the country. The Government will direct the State Governments and Union Territory Administrations to get the option of organ donation in the application form for driving licence when a decision is taken in this regard.

Metrino project

2040. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government plans to encourage "Metrino" project on busy highways to decongest traffic;

- (b) if so, the details thereof, particularly per km. cost and passenger capacity;
- (c) whether Government promotes Metrino project concept in big and medium towns and cities instead of the cost intensive metro rail; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) No, Sir. However, This Ministry is in receipt of a Proposal for Metrino Personal Rapid Transit System (PRT) which in under consideration.

Asset reconstruction companies

2041. SHRI AVINASH PANDE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has set up and established asset reconstruction companies to salvage and revive stressed assets of companies in the road and power sectors, as was announced in July, 2014;
 - (b) if so, the details thereof; and
 - (c) if not, the estimated timelines for setting up of these companies?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) No, Sir.

(b) and (c) Do not arise.

Policy for decongestion of highways

2042. SHRI SHADI LAL BATRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware of the setting up of commercial establishments and residential colonies alongside the National Highways (NHs) and State Highways (SHs) connecting NHs and hindering movements of traffic on NHs;
 - (b) if so, the details thereof along with the action taken thereon;
- (c) whether Government is contemplating any proposal to bring out integrated transport policy for decongestion of NHs and SHs, particularly in Delhi NCR especially Loni-Shahdara Road connecting Delhi-Yamunotri Marg on SH-57;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?